

**NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH
KALAS MAHAL, CHENNAI – 600005**

NGT/SZ/54/PET/2019/

DATE: 05-06-2026

NOTICE

Pursuant to the office order No. NGT (PB)/Judicial -II/196/70 dated: 03.02.2016 relating to the reply to public complaint, the letter petitions addressed to the National Green Tribunal, Southern Zone, Chennai received from **01.05.2026 to 31.05.2026** that are found to be not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 framed under National Green Tribunal Act, 2010 are herewith posted on the website for public information.

Further, NGT shall not entertain any public complaint which is not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 and no judicial proceedings shall be initiated. No correspondence will also be entertained in this regard.

The NGT office orders, Act and Rules are available on the NGT website: www.greentribunal.gov.in

Letter Petition Received for the month of May, 2026

Sl. No.	SR. No & Date	Date of Letter Petition	Name & Address of the Complainant
1.	1294 & 02.05.2026	23.03.2026	Kgc999000@gmail.com
2.	1295 & 02.05.2026	29.04.2026	Kgc999000@gmail.com
3.	1309 & 11.05.2026	11.05.2026	Secy-moef@nic.in
4.	1326 & 12.05.2026	11.05.2026	Mohdabidali025@gmail.com


Assistant (Judicial)
NG, SZ

Regards,

Registrar
NGT, SZ